

NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH (NEW DELHI)
CAUSE LIST (VACATION BENCH)
COURT NO. 2
FARIDKOT HOUSE

Date: 12th June, 2015
TIME: 10.30 A.M.

HON'BLE MR. JUSTICE Dalip Singh
JUDICIAL MEMBER

HON'BLE Dr. A. A. Deshpande
EXPERT MEMBER

S.No	Case No.	Parties	Counsel For Parties
FOR ADMISSION			
1.	Original Application No. 246/2015	Ravinder Singh Vs. M/s. Singla Construction Ltd. & Ors.	Mr. Yudhvir Singh Chauhan, Adv. for Applicant
2.	M.A. No. 620/2015 in Original Application No. 35(THC)/2014	Ganpat Ram Mirdha Vs. State of Rajasthan & Ors.	Mr. S.A. Zaidi, Adv. & Ms. Gulnaz Parveen, Adv. for Applicant in Misc. Application
FOR HEARING			
3.	M.A No. 501/2015 in Original Application No. 196/2014	Krishan Kant Singh Vs M/s Aqua Plumbing Pvt. Ltd.	Ms. Pallavi Talware, Adv. for Applicant in Misc. Application Mr. Raj kumar, Adv. for R – 2 Mr. Pradeep Misra, Adv. for R – 3 Mr. Rahul Verma, AAG for R – 4 Ms. Savitri Pandey, Adv. for R – 5 Ms. Yogmaya Agnihotri, Adv. Mr. B.V. Niren, Adv. for CGWA Mr. Mukesh Verma, Adv.

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